

Annexure 7

Name of the corporate Debtor: Nirmal Lifestyle (Kalyan) Private Limited

Date of Commencement of CIRP: 16th June, 2022

List of creditors as on: 14th February, 2023

List of Operational Creditors (Government dues)

(Amount in INR)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Deputy Commissioner of State Tax Department	State Government	08-07-2022	3,38,69,531	3,38,69,531	MVAT	-	-	No	0%	-	-	-	-	
2	Department of Professional Tax	State Government	10-10-2022	22,272	19,272	PTEC	-	-	No	0%	-	-	3,000	-	
3	Income Tax Department (TDS)	Central Government	16-12-2022	2,01,17,540	2,01,17,540	TDS	-	-	No	0%	-	-	-	-	
4	Employee Provident Fund Organisation	Central Government	23-12-2022	18,90,83,644	1	PF	-	-	No	0%	-	-	18,90,83,643	-	Note 1
	Total			24,30,92,987	5,40,06,344		-	-		0%	-	-	18,90,86,643	-	

Note 1 : Employee Provident Fund Organisation (Regional Office, Thane (North))

The Corporate Debtors has filed Writ petition in Mumbai High Court against order of Employee Provident Fund Organisation (EPFO), Regional Office, Thane - North. Hence, the claim of EPFO is not admitted